

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.20
I.A. Nos.550, 776, 77/2023 & 351/2024 in
C.P .(IB).No.17/BB/2022

IN THE MATTER OF:

Sai Constructions ... Petitioner
Vs.
M/s. Sai Constructions Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 26.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : None
The IRP : Shri Jugraj Singh Bedi
For the RP : Shri Srinandan K.
For the CoC : Ms. Kavya Nargund

ORDER

1. Heard the Ld. IRP, the Ld. Counsels for the RP and the CoC. None appeared for the Petitioner.
2. List the matter under the caption '*for dismissal*' on **24.07.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Anishma